

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 3499
TO BE ANSWERED ON DECEMBER 07, 2016

FINANCE COMMISSION RECOMMENDATION

No. 3499 DR. BOORA NARSAIAH GOUD:

Will the Minister OF URBAN DEVELOPMENT be pleased to state:-

- (a) the details of funds recommended by the 13th Finance Commission (FC) to Urban Local Bodies (ULBs), local body-wise;
- (b) whether all the funds have been released to ULBs under the 13th FC and if so, the details thereof;
- (c) the details of funds recommended by the 14th Finance Commission to various ULBs, local body-wise; and
- (d) the details of funds released so far under 14th FC in the first two years of its Award period, local body-wise with particular reference to Telangana?

ANSWER

THE MINISTER OF STATE IN
THE MINISTRY OF URBAN DEVELOPMENT
(RAO INDERJIT SINGH)

(a) & (b): The 13th Finance Commission (TFC) has recommended Rs. 23,387.15 crores as grant for Urban Local Bodies (ULBs) for the award period 2010-11 to 2014-15. The Grants were recommended State-wise and allocations among ULBs within the State were to be made by the respective States. Rs.18980.31 crores for ULBs were released to States by the Ministry of Finance during the TFC award period.

(c)&(d): The recommendations of the 14th Finance Commission (FFC) for grant Rs. 87,143.80 crores for ULBs has been accepted by the Government. This is a State-wise grant for duly constituted ULBs for its award period 2015-20. The FFC has recommended that State Governments should distribute the grants among ULBs based on distribution formula of its most recent State Finance Commission (SFC), whose recommendations have been accepted; and in case the SFC formula is not available, the distribution should be done in proportion to the population of 2011 and area in the ratio of 90:10. Rs.11512.99 crore has been released to States in the first two years. Rs.291.96 crore has been released to Telangana during this period.
